

**GOVERNMENT OF INDIA
PARLIAMENTARY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3455
ANSWERED ON:26.04.2012
INCLUSION OF MPS IN DELEGATIONS
Reddy Shri Modugula Venugopala

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) whether the Members of Parliament(MPs) have been included in various delegations for international Ministerial Conferences during the last three years;
- (b) if so, the details thereof alongwith the norms for selection/nomination of such MPs;
- (c) whether the clearance from the Ministry of Parliamentary Affairs or any other authority is mandatory for the said purpose; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR AGRICULTURE, FOOD PROCESSING & PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- a) Members of Parliament are included by various Ministries in the delegations sent by them for International/Ministerial Conferences, whenever their presence is considered necessary.
- b) The selection of Members of Parliament for inclusion in a Government sponsored delegation is made by the Minister of Parliamentary Affairs, wherever necessary, in consultation with Leaders of various Parliamentary Parties/the Minister in charge of the administrative Ministry. While making the nominations, the Minister of Parliamentary Affairs keeps in view the aptitude, experience and suitability of Members of Parliament and also the need of their availability for other urgent Parliamentary work. List of Members of Parliament nominated for International/ Ministerial Conferences during the last three years is annexed.
- (c&d) Clearance of the Ministry of External Affairs from the political angle and that of the Ministry of Home Affairs, if foreign hospitality is availed, are also necessary.